

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 40/2007

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

**NAME OF THE COMPANY: Smt. Geena Khanna Vs. M/s Anil Rubber Mills
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Shantanu Parashar, Advocate

For the Respondent: J.K. Goyal, Company Representative

ORDER

As the matter is part heard, be placed before the Regular bench on 30th
January, 2018.

-5-d-1
(Ina Malhotra)
Member (J)